NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 15/111/10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Sanjiv Bhavani & Ors. V/s. M/s. Infotechics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vasudha Sen	CADN)	For Retitioners	Armhoba
2.	Akankshe	(Adw)		

ORDER

A request for adjournment is being made by the Ld. Counsel for the petitioner. At his request, the matter is adjourned to 03.10.2016.

To come up on 19.10.2016.

(Ina Malhotra) Member Judicial